

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74/(GOA)/2013
CA No. 321/2013

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

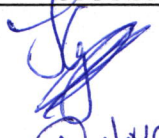



SHRI V. NALLASENAPATHY
MEMBER (T)

SHRI. M.K. SHRAWAT, MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: Mr. Christian McFarlane
V/s.
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Javed craya	Advocate for the petitioners.	
2)	mona malvade	— u —	
3)	Gandhar Raikar	Advocate for R1 to R5	
4)	SIDDHESH BORKAR	Advocate for R. 9	

ORDER

T.C.P. No. 74/58/CLB/MB/GOA/2013

1. The Learned Representatives of both the sides are present.
2. Due to short of time the hearing of the case could not be commenced.
3. By mutual consent of both the sides matter is listed for Final Hearing on
14.06.2017. Date is duly communicated to both the sides.

Dated: **06.04.2017**

sd/-
M.K. Shrawat
Member (Judicial)